

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 207**  
TO BE ANSWERED ON 09/08/2024

**DELETION OF MGNREGA JOB CARDS**

\*207 SHRI KAPIL SIBAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the fact that nearly 5 crore people have had their Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) job cards deleted due to non-linking of Aadhaar with the bank accounts;
- (b) the number of people whose MGNREGA cards have been deleted due to non-linking of Aadhaar with bank accounts, State-wise; and
- (c) the list of MGNREGA workers who have been denied wages due to non-linking of Aadhaar with Bank accounts, State-wise?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)

- (a) to (c): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (c) of Rajya Sabha Starred Question No. 207 for 09.08.2024

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme and the responsibility of implementation of the scheme is vested with the Government of concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. The Job cards are not deleted due to reason of non-linking of Aadhaar with bank accounts.

(b): In the current financial year 2024-25 (as on 05.08.2024), a total number of 23.64 lakh job cards have been deleted for the following reasons: (i) fake job card (incorrect job card), (ii) duplicate job card, (iii) not willing to work, (iv) family shifted from Gram Panchayat permanently and (v) single person in job card and he/she has expired. The State/UT-wise number of job cards deleted under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 05.08.2024) is given at **Annexure**.

(c): Under Mahatma Gandhi NREGS, beneficiaries are getting wage payment for unskilled manual work, directly into the Bank/Post office account as provided by the beneficiary. The wage payment is routed through the Aadhaar Based Payment Bridge System (APBS). This system has been made mandatory since 1st January 2024. It uses Aadhaar numbers to ensure genuine beneficiaries receive wages and corruption is reduced. In case of failure in payment through Aadhaar based payment bridge system, an alternative route to make payment is available through account based payment that is National Automated Clearing House (NACH).

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**Annexure**

**Annexure referred in reply to part (b) of Rajya Sabha Starred Question No. 207 dated 09.08.2024.**

State/UT-wise number of job cards deleted under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 05.08.2024).		
SI. No.	State/UTs	Number of Jobcard deleted
1	Andhra Pradesh	87814
2	Arunachal Pradesh	4253
3	Assam	215125
4	Bihar	456004
5	Chhattisgarh	336375
6	Goa	5
7	Gujarat	11580
8	Haryana	2562
9	Himachal Pradesh	2371
10	Jammu And Kashmir	19120
11	Jharkhand	143412
12	Karnataka	5021
13	Kerala	63528
14	Ladakh	195
15	Madhya Pradesh	31716
16	Maharashtra	5365
17	Manipur	3917
18	Meghalaya	10534
19	Mizoram	5995
20	Nagaland	2016
21	Odisha	182303
22	Punjab	5848
23	Rajasthan	37537
24	Sikkim	484
25	Tamil Nadu	619310
26	Telangana	56176
27	Tripura	1832
28	Uttar Pradesh	30109
29	Uttarakhand	16946
30	West Bengal	6043
31	Andaman and Nicobar	244
32	Dadra and Nagar Haveli and Daman and Diu	5
33	Lakshadweep	0
34	Puducherry	282
	<b>Total</b>	<b>23,64,027</b>

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